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No. K.13014/02/2016-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 31<sup>st</sup> May, 2017.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Sandeep Kashinath Shinde, (ii) Rohit Baban Deo, (iii) Smt. Bharati Harish Dangre, (iv) Sarang Vijaykumar Kotwal, (v) Riyaz Iqbal Chagla and (vi) Manish Pitale, to be Additional Judges of the Bombay High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.

*myp*  
*31/5/2017*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13014/02/2016-US.I

Dated 31.05.2017

Copy to:-

- . 1 . S/Shri (i) Sandeep Kashinath Shinde,(ii) Rohit Baban Deo, (iii) Smt. Bharati Harish Dangre  
(iv) Sarang Vijaykumar Kotwal, (v) Riyaz Iqbal Chagla and (vi) Manish Pitale,  
C/o The Registrar General, Bombay High Court, Mumbai.
- . 2 The Secretary to the Governor, Maharashtra, Mumbai.
- . 3 The Secretary to the Chief Minister, Maharashtra, Mumbai.
- . 4 The Secretary to the Chief Justice, Bombay High Court, Mumbai.
- . 5 The Chief Secretary, Government of Maharashtra, Mumbai.
- . 6 The Registrar General, Bombay High Court, Mumbai.
- . 7 The Accountant General, Maharashtra, Mumbai.
- . 8 The Secretary to the Governor, Goa, Panaji.
- . 9 The Secretary to the Chief Minister, Goa, Panaji.
- . 10 The Chief Secretary, Government of Goa, Panaji.
- . 11 The Accountant General, Goa, Panaji.
- . 12 The President's Secretariat, (CA.II Section), New Delhi
- . 13 PS to Principal Secretary to the Prime Minister, New Delhi.
- . 14 Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- . 15 PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J.I)/DS(Desk)/US.II/S.O.(Desk)
- . 16 Notification copy uploaded on the website of the Department of Justice,  
Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(K.C. Thang)

Under Secretary to the Government of India  
Tel:2338 2978